

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.

O.A. 210/00264/2018

Date of decision : July 25, 2019.

Coram: Dr.Bhagwan Sahai, Member (Administrative)  
Ravinder Kaur, Member (Judicial).

Madhu Bala,  
D/o Shri Devi Narain,  
R/o J-8, 70 Ft Road,  
Prem Nagar-II, Kirari,  
Delhi - 86. .... **Applicant.**

( None ).

**Versus**

1. Ministry of Railways,  
(Through Secretary),  
Office at South Block,  
Central Secretariat,  
New Delhi - 110 001.
2. Railway Recruitment Cell/Board  
(Through Chairman, RRC),  
Western Railway,  
Headquarters Office at Churchgate,  
Mumbai - 400 020.
3. Chief Personnel Officer,  
Personnel Department,  
Old Building, 3<sup>rd</sup> Floor,  
Churchgate,  
Mumbai - 400 020. .... **Respondents.**

( By Advocate Ms. Sangeeta Yadav )

**ORDER (ORAL)**

PER: Dr. Bhagwan Sahai, MEMBER (A)

The applicant is absent today and on the last occasion also i.e on 10.04.2019, she was not present.

2. In view of this, it seems the applicant is not interested in pursuing the matter. Therefore the Original Application is dismissed in default and for non-prosecution.

MA No.350/2018 also stands closed.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

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28/7/18